

BY SPEED POST / FAX / e-mail / Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167(Pt.-I)/2014/**4632/A**

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
Shri Jaideep Singh Kochher
Joint Secretary (Training & Research)
National Human Rights Commission
Manav Adhikar Bhawan, C-Block
GPO Complex, INA
New Delhi – 110 023, India

Dated- Guwahati, the 04th October, 2016

Sub : Nominations for the two Days Training Programme on "**Judicial Magistrate and Human Rights : Issues and Challenges**", scheduled to be held on **October 22 – 23, 2016 in the Indian Law Institute, New Delhi.**

Ref. Your letter No. 23011/53/2016-17/Trg. Dated 26.09.2016

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid programme, organized by the Indian Law Institute in collaboration with the National Human Rights Commission (NHRC) **on October 22 – 23, 2016 in the Indian Law Institute, New Delhi-**

Sl. No.	Name & Designation	Contact Details
1.	<i>Smti Sabita Bharadwaj, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati</i>	e-mail: Sabita.bharadwaj@yahoo.co.in Mob. No.: 97074-25484
2.	<i>Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati</i>	e-mail: sarfraznawaz1986@gmail.com Mob. No.: 70026-13641

This is for favour of your kind information and necessary action.

Yours faithfully

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167(Pt.-I)/2014/4633 - 4647/A dated 04.10.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati. **He is requested to inform the nominated Judicial Officers accordingly.**
6. Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati
8. Smti Sabita Bharadwaj, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati
9. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati

It is for information of the nominated participants that the schedule of the aforesaid programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') as soon as the same is received by this Registry.

10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.
16. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM